

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. M.A. 165/2020
I.A. 2211/2021
I.A. 1930/2024
IN
C.P.(IB)-3272(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.04.2024**

NAME OF THE PARTIES: Corporation Bank
V/s.
Specialty Polymers Pvt Ltd

Appearance:

For the Liquidator: Adv. Rakesh Gupta

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

M.A. 165/2020

1. None appeared for the Respondent. In the interest of justice, one last and final opportunity is granted to respondent to present and make his submissions failing which the matter will be proceeded ex parte. List on **27.06.2024.**

I.A. 2211/2021

The above application has been filed for dissolution of the Corporate Debtor. List on **08.07.2024.**

I.A. 1930/2024

1. The above application has been filed by the Liquidator for taking on record the 17th progress report for the quarter ending on 31.03.2024.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)